

MR. SPEAKER : The question is :

"That leave be granted to introduce Bill to make special provisions for the prevention of, and for coping with, terrorist and disruptive activities and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI A. K. SEN : I introduce the Bill.

AN HON. MEMBER : The discussion will be on Monday ?

SHRI A. K. SEN : On Monday. I am very much obliged. This House must not appear to be divided on such a vital matter because that will frustrate the whole purpose. The nation's resolve is to fight terrorism with the law.

PROF. MADHU DANDAVATE : We are not only undivided; we are united. Put it positively.

SHRI A. K. SEN : I am very much obliged. This House must pass it unanimously.

MR. SPEAKER : Amendments to this Bill can be given till 5 P. M.

SHRIMATI BIBHA GHOSH GOSWAMI (Nabadwip) : Can we give amendments on Monday at 10 O'clock.

11.29 hrs.

SECURITIES CONTRACTS
(REGULATION) AMENDMENT
BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to move for leave to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956."

The motion was adopted.

SHRI JANARDHANA POOJARY : I introduce the Bill.

11.30 hrs.

MATTERS UNDER RULE 377

[English]

(i) Need to provide drinking water to the drought affected areas of Orissa

SHRI BRAJAMOHAN MOHANTY, (Puri) : A large part of the state of Orissa has been affected by severe drought. In drought effected areas particularly the drinking water problem has been very acute. The sub-soil water level has gone down. Many wells are now dry. The pipe water is not adequate. In many cases the tube-wells are out of order. Water is a basic need of man and drinking water is necessary for sustaining life. In some parts on account of non-availability of pure drinking water dysentery and other ailments have spread. It is reported that a number of children have died on account of dysentery and other ailments while a large number of children are suffering from dysentery. The situation is very much distressing.

I, therefore, urge upon the Government to take immediate steps to provide drinking water and to make all arrangements for availability of water for the use of the people.

(ii) Need to take steps to avoid the impending closure of L.P.G. Cylinder manufacturing unit in Kerala

SHRI K. KUNJAMBU (Adoor) : The L.P.G. cylinders manufacturing unit set up by the Kerala State Industrial Development Corporation is facing a crisis due to lack of orders. The three nationalised oil companies which are the only buyers of these cylinders have not placed any orders